

16

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 73/219/NCLT/AHM/2016 (New)  
C.P. No. 34/219/NCLT/AHM/2014 (Old)**

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: Anil Kumar Poddar  
V/s.  
RFL International Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

**ORDER**

None present for Petitioner. None present for Respondent.

List the matter on 23.03.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 12th day of February , 2018.